

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 288 of 2002

Jabalpur, this the 30th day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member  
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

1. Suresh Dinkar Paranje aged about 49 years, S/o. Late Shri Dinkar Keshav Paranje, IWT, Central Railway, R/o. House No. 543, Dixitpura, Jabalpur (M.P.).

2. Rajendra Prasad Maurya, aged about 33 years, S/o. Shri Ram Nihore Maurya, IWT, Central Rly., R/o. Railway Quarter RBII 237/26, Near Railway ground, Jabalpur (M.P.).

... Applicants

(By Advocate - Shri L.S. Rajput)  
V e r s u s

Union of India, Through,

1. General Manager, Central Railway, Mumbai-CST, (Maharashtra).

2. Chief Signal & Telecom Engineer, Central Railway, Mumbai-CST, (Maharashtra).

3. Divisional Railway Manager, Central Railway, Jabalpur (MP). ... Respondents

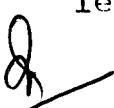
(By Advocate - Shri H.B. Shrivastava)

O R D E R (oral)

By J.K. Kaushik, Judicial Member -

It has been brought to our notice that a Misc. Application No. 1025/2003 has been filed on behalf of the respondents for bringing on record the application of the applicant dated 12/06/2003, wherein it has been stated by the applicant that he has already got the reliefs as prayed in the present original Application and he does not want to continue the litigation or contest the case.

2. Time was sought by the learned counsel for the applicant to clarify the matter from the applicant. The learned counsel for the applicant submitted that he has



tried his level best, but he could not contact the applicant. Thus the ~~new~~ Application filed by the respondents be taken on record and the original Application may be dismissed accordingly. Since the relief claimed has been granted to the applicant and he is satisfied with the same, the original Application has become infructuous and the same stands disposed of accordingly. No costs.

Anand Kumar Bhatt

(Anand Kumar Bhatt)  
Administrative Member

J.K. Kaushik

(J.K. Kaushik)  
Judicial Member

"SA"

पूँजीकरण सं ओ/न्या.....जबलपुर, दि.....

पत्रिलिपि अच्छे हितः—

- (1) राधिका, उच्च न्यायालय बार एसोसिएशन, जबलपुर
- (2) डॉ. वि. प्री/थीजे/कु..... ने बांसवाड़ा
- (3) डॉ. वि. प्री/क्रीमती/कु..... ने बांसवाड़ा
- (4) डॉ. वि. प्री/कु. जबलपुर न्यायपीठ

सूतना एवं आवश्यक कार्यवाही हेतु

*Qenan*  
उप रजिस्ट्रार

*L S Rayal  
H B Bhawal*

*Issued  
on 5/8/03*